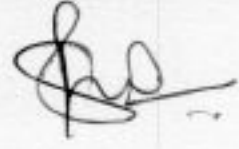
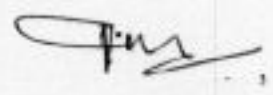


ATTENDANCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.02.2020

NAME OF THE COMPANY: JODPL Pvt Ltd V/s Oil and Natural Gas Corporation Ltd & Ors

SECTION OF I & B CODE: 44 of IBBI Liquidation Regulation of IBC

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Abhinav Gaur	Advocate	Liquidator Applicant (IB)	
2.	Ankita Bajpai	Advocate	Liquidator	

**CA NO. 38/2020 IN CP NO. (IB) 25/ALD/2017**

Sh. Abhinav Gaur alongwith Ms. Ankita Bajpai, Advocates for the Liquidator are present.

As prayed, put up on 06.03.2020, for further argument.

Dated: 11.02.2020

— S D —

(Justice Rajesh Dayal Khare)  
MEMBER (J)